

**(2012) 12 P&H CK 0174**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** C.R. No. 7275 of 2012 (O and M)

Sohan Lal

APPELLANT

Vs

Surat Singh

RESPONDENT

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**Date of Decision:** Dec. 6, 2012

**Hon'ble Judges:** Ajay Tewari, J

**Bench:** Single Bench

**Advocate:** Rakesh Kumar Sharma, for the Appellant;

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**Judgement**

Ajay Tewari, J.

After arguing for some time, Learned Counsel for the petitioner prays for permission to withdraw this petition with liberty to avail any appropriate remedy in accordance with law. Allowed as prayed for.

2. Dismissed as withdrawn with the aforesaid liberty.